

telephone system is quite satisfactory. There has been no interruption in the services till date because of system failure. However, there have been very few faults of minor nature.

(d) There are no separate quota for Government and private subscribers for allotment of mobile telephones.

Retention price of levy Cement

578. DR. B. L. SHAILESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Cement Industry has again proposed to Government to grant increase in the retention price of levy cement; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Yes, Sir. Cement Industry has sought increase in the retention price of levy cement due to cost escalation in power tariff, price of coal, movement of coal by railways, increase in the DA rates, etc. No decision has been taken by Government so far in this regard.

DESU's dues to Badarpur Thermal Power Station

579. DR. B. L. SHAILESH : Will the Minister of ENERGY be pleased to state :

(a) whether the Delhi Electric Supply Undertaking owes to the Badarpur Thermal Power Station a sum of Rs. 400.82 crores for electricity supplied upto March 31, 1986;

(b) if so, how did these arrears accumulate;

(c) how DESU proposes to discharge this liability; and

(d) the steps being taken to tone up DESU's financial standing ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). According to Delhi Electric Supply Undertaking, their total liability towards Badarpur Thermal Power Station on account of power purchased upto 31st March, 1986 is approximately Rs. 397 crores. This comprises the arrears accumulated during the past 10 years. The arrears have accumulated on account of inadequacy of electricity tariff of DESU vis-a-vis the increase in the cost of inputs for power generation and increased cost of purchase of power from other sources to meet the requirement of Delhi and consequential incurring of deficit by DESU.

(c) and (d). It may not be easy for DESU to liquidate the arrears. Efforts are being made to run DESU on sound commercial lines.

Deputationists in Heavy Engineering Corporation, Ranchi

580. SHRI SIMON TIGGA : Will the Minister of INDUSTRY be pleased to state :

(a) the number of employees in Heavy Engineering Corporation, Ranchi who have been posted there on deputation, category-wise;

(b) the number of employees who were later absorbed in HEC; and

(c) whether Government plans to absorb all deputationists ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K. K. TEWARY) : (a) 5 Nos. (Executives—2 and Non-executives—3).

(b) None.

(c) No, Sir.

Ancillary Industries around Heavy Engineering Corporation, Ranchi

581. SHRI SIMON TIGGA : Will the Minister of INDUSTRY be pleased to state :